

16  
21/5/19

48  
17/5/19

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE(PC ACT)(CBI)**  
**ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

**CIRCULAR**

It has been observed that some of the Judicial Officers posted at Rouse Avenue Court Complex, New Delhi are leaving the court complex for attending meetings of the different Committees in Headquarters at Tis Hazari Court and other Court Complexes quite early in the day without disposing their court work and without informing the office of the undersigned.

It is impressed upon all the Judicial Officers posted at Rouse Avenue Court Complex, New Delhi that they are expected to adhere to the court timings and not to leave the court for administrative work and other meetings of Committees without disposing their court work and without informing the office of undersigned.


  
(O.P.SAINI)

DISTRICT & SESSIONS JUDGE  
CUM SPECIAL JUDGE(PC ACT)(CBI)  
ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.Court Timing/RACC/Gaz./2019 | 2331-2372 Dated, Delhi the 16/05/19

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Officers posted at Rouse Avenue Court Complex, New Delhi.
4. The Website Committee, Tis Hazari Court, Delhi.
5. The P.S. to the undersigned.

  
DISTRICT & SESSIONS JUDGE  
CUM SPECIAL JUDGE(PC ACT)(CBI)  
ROUSE AVENUE COURT COMPLEX, NEW DELHI.